



**HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD
NOTIFICATION NO.593/2024-RC, DATED 21-03-2024 FOR
RECRUITMENT TO THE POSTS OF EDITOR, DEPUTY EDITOR AND
REPORTER IN THE INDIAN LAW REPORTS AND TRANSLATION WING.**

The Government of Telangana accorded sanction for Establishment of Indian Law Reports and Translation Wing in the High Court for the State of Telangana, for translating of reportable Judgments of the Hon'ble Supreme Court and the High Court into vernacular language for which the Government sanctioned the posts of Editor, Deputy Editor and Reporter.

Accordingly, applications are invited for appointment to **one (01) post of Editor, one (01) post of Deputy Editor and one (01) post of Reporter in ILR.**

ELIGIBILITY FOR THE POST OF EDITOR:

The applicant for the above said post of Editor shall be,

- a) **Retired Super Time Scale District Judges of the Telangana State Judicial Service.** If no suitable Retired District Judge in the Super Time Scale is available for appointment, the post shall be filled with Selection Grade Retired District Judge, and if no suitable Selection Grade Retired District Judge is available, it shall be filled with District Judge, retired with entry level pay scale. The candidates having proficiency /command over Telugu language or having Telugu Literature in Graduation or Post Graduation shall be given preference, while making appointment to the post.
- b) The age of the applying retired Judicial Officer shall not exceed 70 years as on the date of this notification.

ELIGIBILITY FOR THE POST OF DEPUTY EDITOR:

The applicant for the above said post of Deputy Editor shall be,

- c) Retired Selection Grade District Judge of the Telangana State Judicial Service.

- d) If no suitable Selection Grade Retired District Judge is available, the post shall be filled with District Judge, retired with entry level pay scale.
- e) The candidates having proficiency / command over Telugu language or having Telugu Literature in Graduation or Post Graduation shall be given preference while making appointment to the post.
- f) The age of the applying retired Judicial Officer shall not exceed 70 years as on the date of this notification.

ELIGIBILITY FOR THE POST OF REPORTER:

The applicant for the above said post of Reporter shall be,

- g) **Retired Civil Judge (Senior Division) of the Telangana State Judicial Service.** The candidates having proficiency /command over Telugu language or having Telugu Literature in Graduation or Post Graduation shall be given preference, while making appointment to the post.
- h) The age of the applying retired Judicial Officer shall not exceed 70 years as on the date of this notification.

METHOD OF RECRUITMENT FOR THE POSTS OF EDITOR, DEPUTY EDITOR AND REPORTER:

Selection shall be based only on Articles and Journals published/ submitted by the applicants, and considering the candidate's proficiency both in English and Telugu languages. The Interactive Sessions with the eligible and suitable candidates, will be conducted after inviting applications from the interested candidates.

GENERAL INSTRUCTIONS TO THE APPLICANTS FOR THE POSTS OF EDITOR, DEPUTY EDITOR AND REPORTER.

- a) The appointment to the posts shall be initially for a period of 2 years or till attaining the age of 70 years, whichever is earlier.
- b) Monthly remuneration shall be last drawn pay (Basic+DA) – Pension, as per G.O.Ms.No.127, dated 23-09-2023.

- c) Upon successful and satisfactory completion of two years service in the post of Deputy Editor, such Deputy Editor shall be given preference in filling the vacancy for the post of Editor.
- d) No retired District Judge or retired Civil Judge (Senior Division) who was awarded the major punishment for any misconduct in discharge of his/her duties as Judicial Officer or pending any departmental enquiry against him/her, shall be eligible for appointment to the posts of Editor, Deputy Editor or Reporter in the I.L.R. and Translation Wing of the High Court for the State of Telangana.

Proforma application / bio-data form is enclosed with this notification.

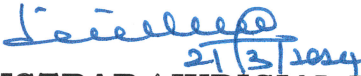
The filled in application / bio-data form in the prescribed proforma, along with the self attested copies of all necessary certificates/documents have to be submitted to the **Registrar (Recruitment), High Court for the State of Telangana, Near Madina Building and adjacent to the Government City College, Hyderabad, Telangana - 500066, on or before 30-03-2024, by Regd. post or Courier or in person.**

Note: Interested applicants have to submit separate applications along with necessary enclosures for the posts of Editor and Deputy Editor.

High Court's website: www.tshc.gov.in

Phone number of Recruitment Cell: 040-23688320.

The cover containing the application has to be super-scribed as "Application for the post of Editor/Deputy Editor/Reporter in the ILR".


REGISTRAR (JUDICIAL-I)
FAC REGISTRAR (RECRUITMENT)

Application for appointment to the post of Editor/Deputy Editor/Reporter (strike off whichever is not applicable) in the Indian Law Reports and Translation Wing of the High Court for the State of Telangana.

Ref: Notification No.593/2024-RC, dated 21-03-2024, issued by the High Court for the State of Telangana.

To
The Registrar (Recruitment),
High Court for the State of Telangana,
Hyderabad.

Affix latest
passport size
photo of the
applicant, with
self attestation.

Name of the applicant.	
Parent / spouse Name.	
Date of birth and age as on the date of notification.	(Years/months/days)
Class / Category [O.C., B.C. (A.B.C.D.E), S.C., S.T.]	
Date of retirement, Designation and Unit/Court at the time of retirement.	
Date from which the applicant appointed to Super Time Scale/Selection Grade/Initial appointment in the Category of District Judge. (strike off whichever is not applicable) (In case of applicants for the posts of Editor/Deputy Editor.)	
Date of promotion to the category of Civil Judge (Senior Division) – In case of applicants for the post of Reporter.	
Last drawn pay of Officer at the time of retirement and the scale of pay of the post.	

<p>Qualifications along with Proficiency/Command over Telugu language / Telugu Literature in Graduation or Post Graduation. (Please enclose the relevant certificates /documents with self attestation.)</p>	
<p>Whether any relevant Articles and Journals published/submitted by the applicant ? If so, please write the details, and also enclose self attested copies of the concerned documents to this application.</p>	
<p>Whether the applicant awarded major punishment for any misconduct in discharge of his/her duties as Judicial Officer ? Whether any departmental enquiry is pending ?, if yes, furnish the details of the same, and also enclose copies of the punishment proceedings to this application.</p>	

Declaration

I, _____ S/o/D/o/W/o, _____ hereby declare that all the above information is true and correct to the best of my knowledge and belief. In case any information furnished by me in this application found false or incorrect, my candidature to this post may be rejected at any point of time.

Signature of the applicant with date.

Note:

Please enclose two (2) passport size photos as identical to the photo affixed to this application.

Please write below, the list of self attested copies of certificates/documents enclosed to this application.

- 1.
- 2.
- 3.
- 4.